Notification uuder Delhi Police Act.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIP. VENKATASUBBAIAH): I beg to lay on the Table a copy of the Delhi Police (General Conditions of Service) Amendment Rules, 1983 (Hindi and English versions) published in Notification No. F. 5/80/82 Home (P) in Delhi Gazette dated the 31st March 1983 under sub-section (2) of section 148 of the Delhi Police Act, 1978. [Placed in Library See No. LT-6411/83.]

# Detailed Demands For Group Of Deptt. Of Electronics, 1983-84

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Electronics for 1983-84. [Placed in Library See No. LT-6412/83]

## Detailed Demands For Group Of Deptt. Of Environment, 1983-84

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVI-RONMENT (SHRI DIGVIJAY SINGH: I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versons) of Department of Environment for 1983-84. [Placed in Library See No. LT-6413/83]

12-14 hrs.

#### COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

#### Thirty Fifth Report

SHRI A. C. DAS (Jaipur): Sir I beg to present the thirty-fifth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in the Fifteenth Report of the Committee on the Ministry of Home Affairs—Working of Integrated Tribal Development Projects in Orissa.

12.15 hrs.

### LEAVE OF ABSENCE FROM SITTING OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Eleventh Report have recommended that leave of absence be granted to the following Members for the periods mentioned against each:

- 1. Shri Xavier Arakal
- 2. Shri Balasaheb Vikhe Patil
- 3. Shri B.R. Bhagat
- 4. Shri Jitendra Prasad
- 5. Shri Chander Shekhar

- -4th October to 19th October, 1982 (Tenth Session)
- -18th February to 4th March, 1983 and 14th March to 16th March, 1983 (Eleventh Session).
- -18th February to 4th March, 1983 (Eleventh Session)
- -14th March to 6th April, 1983 (Eleventh Session)
- -23rd October to 5th November, 1982 (Tenth Seassion) and -18th February to 4th March, 1983, and 14th March to 12th April, 1983 (Eleventh Session).